

THE HIGH COURT OF MEGHALAYA
AT SHILLONG


No.HCM.II/158/2017/Comp

Dated 16th Mar, 2018

NOTIFICATION

On the recommendation of the Technical Bid opening Committee in its sitting today the 16th March, 2018, the **Tender NO. HCM II/158/2017/COMP/313 dated 6th February, 2018 & Tender ID - 2018_ORG_196_1** stands cancelled on the ground of the number of participating Bidders being less than 3 (three).

Bidders are requested to collect their EMDs/Tender Fees from the Account Section, High Court of Meghalaya, Shillong.


REGISTRAR GENERAL

Memo No.HCM.II/158/2017/Comp /1054A

Dated 16th Mar, 2018

Copy to:-

1. The Joint Registrar – cum Secy to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. Secretary to the Govt. of Meghalaya, Law Department, Shillong.
3. Financial Advisor, Law Department, Govt. of Meghalaya, Shillong.
4. Registrar, High Court of Meghalaya.
5. Assistant Registrar (Accounts), High Court of Meghalaya.
- ✓ 6. System Analyst with a request to upload in the High Court website.
7. PA to Registrar General, High Court of Meghalaya.
8. Office file.


REGISTRAR GENERAL

THE HIGH COURT OF MEGHALAYA
AT SHILLONG

No.HCM.II/158/2017/Comp

Dated 16th Mar, 2018

NOTIFICATION

On the recommendation of the Technical Bid opening Committee in its sitting today the 16th March, 2018, the **Tender NO. HCM II/158/2017/COMP/314 dated 6th February, 2018 & Tender ID - 2018_ORG_195_1** stands cancelled on the ground of the number of participating Bidders being less than 3 (three).

Bidders are requested to collect their EMDs/Tender Fees from the Account Section, High Court of Meghalaya, Shillong.


REGISTRAR GENERAL

Memo No.HCM.II/158/2017/Comp *1055A*

Dated 16th Mar, 2018

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2. Secretary to the Govt. of Meghalaya, Law Department, Shillong.
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REGISTRAR GENERAL

THE HIGH COURT OF MEGHALAYA
AT SHILLONG

No.HCM.II/158/2017/Comp

Dated 16th Mar, 2018

NOTIFICATION

On the recommendation of the Technical Bid opening Committee in its sitting today the 16th March, 2018, the **Tender NO. HCM II/158/2017/COMP/315 dated 6th February, 2018 & Tender ID - 2018_ORG_194_1** stands cancelled on the ground of the number of participating Bidders being less than 3 (three).

Bidders are requested to collect their EMDs/Tender Fees from the Account Section, High Court of Meghalaya, Shillong.


REGISTRAR GENERAL

Memo No.HCM.II/158/2017/Comp/1054A

Dated 16th Mar, 2018

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REGISTRAR GENERAL

THE HIGH COURT OF MEGHALAYA
AT SHILLONG

No.HCM.II/158/2017/Comp

Dated 16th Mar, 2018

NOTIFICATION

On the recommendation of the Technical Bid opening Committee in its sitting today the 16th March, 2018, the **Tender NO. HCM II/158/2017/COMP/316 dated 6th February, 2018 & Tender ID - 2018_ORG_193_1** stands cancelled on the ground of the number of participating Bidders being less than 3 (three).

Bidders are requested to collect their EMDs/Tender Fees from the Account Section, High Court of Meghalaya, Shillong.


REGISTRAR GENERAL

Memo No.HCM.II/158/2017/Comp/1057A

Dated 16th Mar, 2018

Copy to:-

1. The Joint Registrar – cum Secy to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. Secretary to the Govt. of Meghalaya, Law Department, Shillong.
3. Financial Advisor, Law Department, Govt. of Meghalaya, Shillong.
4. Registrar, High Court of Meghalaya.
5. Assistant Registrar (Accounts), High Court of Meghalaya.
- ✓ 6. System Analyst with a request to upload in the High Court website.
7. PA to Registrar General, High Court of Meghalaya.
8. Office file.


REGISTRAR GENERAL

THE HIGH COURT OF MEGHALAYA
AT SHILLONG

No.HCM.II/158/2017/Comp

Dated 16th Mar, 2018

NOTIFICATION

On the recommendation of the Technical Bid opening Committee in its sitting today the 16th March, 2018, the **Tender NO. HCM II/158/2017/COMP/317 dated 6th February, 2018 & Tender ID - 2018_ORG_192_1** stands cancelled on the ground of the number of participating Bidders being less than 3 (three).

Bidders are requested to collect their EMDs/Tender Fees from the Account Section, High Court of Meghalaya, Shillong.


REGISTRAR GENERAL

Memo No.HCM.II/158/2017/Comp *1058 A*

Dated 16th Mar, 2018

Copy to:-

1. The Joint Registrar – cum Secy to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. Secretary to the Govt. of Meghalaya, Law Department, Shillong.
3. Financial Advisor, Law Department, Govt. of Meghalaya, Shillong.
4. Registrar, High Court of Meghalaya.
5. Assistant Registrar (Accounts), High Court of Meghalaya.
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REGISTRAR GENERAL